#### 71 Written Answers

have not received any such proposal for Slum proposals Clearance. However for environmental improvements in Bombay, Poona and Nagpur have been received and financial assistance of Rs. 290.12 lakhs sanctioned. Infoimation on utilization has not been received from the State Government as vet.

(b) I lay a statemenl on the Table 0 f

the House, which shows the progress 0

implementation of the two projects in Maharashtra which were inaugurated h

# the Prime Minister.

## **STATEMENTS**

### I. Western Express highway slum clearance scheme

An area of about 254 acres is involved in the scheme, out of which about 76 acres belong to the various Ministeries of the Government of India and about 84 acres belong to the private parties. Tlie question of transfer of Central Government land to the Government of Maharashtra has not been settled yet. Action for acquisition of private land has been initiated.

2. In consultation with HUDCO, the Maharashtra Housing Board decided to implement the scheme in phases. Accord ingly, the Board forwarded to HUDCO Part I Phase I of the Scheme for approval and assistance on 14th August, 1971. HUDCO communicated its approval on 12th October, 1971 and agreed to give a loan of Rs. 3.15 crores for this scheme in instalments on the basis of the progress of work. The first instalment of Rs. 28 lakhs was drawn by the Maharashtra Hous ing Board on 4th November. 1971.

3, Part I Phase I of the scheme, cover ing three different pieces of land, contemp lated :-

Development of 27.55 acres of (a) land;

(b) Disposal of 5 arces of land for commercial purposes; and

(c) Construction of 880 units for sale to middle incoms groups and 60

tnements for renting out to slum dwellers.

to Questions

Owing to difficulties in getting possession of some of the land, the Maharashtra Housing Board are proposing to proceed with the scheme with reference to the lands actually available. Accordingly the scheme may now be revised as follows :

(a) Development of 19.55 acres of land:

(b) Disposal of 5.5 arces of land for commercial purposes; and

(c) Construction of 396 MIG tenements and 1155 S.C.S. tenements.

Meanwhile the Housing Board has completed the work of filling of an area of about 13 acres and the expenditure incurred on the work upto the end of September, 1972 was Rs. 9.56 lakhs, out of Rs. 28 lakhs advanced by HUDCO. Further funds will be released depending on the utilization of the first instalment.

II. Slum improvement scheme at S. No. lUl—Chakala, Andheri (East) **Bombav** 

The progress, as reported by the Governmeni of Maharashtra, is as under :

		Amenities envisaged	Amenities provided
(i)	Water Taps	s 4	4
(ii)	W.C. seats	44	*20
(iii)	Street ligh	t	
	pole	18	18
(iv)	Road, path	ways	
	M2	483	531
(v)	Drainage	RMT 400	360

\*The work on the 24 seats could not be started for want of land.

### WORKING OF THE SANGEET ATAK AKADEMI

149. SHRI LOKANATH MISRA : DR. BHAI MAHAVIR : SHRI N. R. CHOUDHURY : SHRI HABIB TANVIR :

Will the Minister of CULTURE be pleased to state :

(a) whether it is a fact that the Sangeet Natak Akademi could riot fulfil the objectives for which it was set up ;

(b) if so, what are the reasons therefor;

(c) whether it is a fact that the Akademi spends more of the Government grants on its administration than on the development of music, dance and drama;

(d) what are the comparative amounts of money spent for the development of each of the three arts during the last three years; and

(e) what are the specific contributions of the Akademi for the development of music, dance and drama since i(s inception?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI D. P. YADAV) : (a) and (b) While in the working of this Akademi, as in the case of similar other institutions and organizations, there is always room for improvement, it would not be correct to make the sweeping statement that the Akademi has altogether failed to fulfil its objectives.

(c) No, Sir.

(d) All art forms are given adequate attention within the resources available to the Akademi, Classified accounts for each of the three art forms separately, however, are not maintained.

(e) A statement giving the information is attached.

### STATEMENT

77ie specific contributions of the Sangeet Natak Akademi for the development of music, dance and drama.

(i) Organising art festivals, seminars and exhibitions on music, dance and drama at Delhi and other centres.

(ii) Distribution of annual awards to eminent artistes in the fields of music, dance and drama. For the last five years the occassion has been turned into a 7-day festival of arts featuring the award-winning artistes. (lii) Publication of important works on music, dance and drama in English and other Indian languages, besides a quality quarterly journal; also giving subsidy to the authors and publishers for bringing out publications on these subjects;

(iv) Building up a tape music library of classical, folk, tribal and ritual music; and collection of photographs and colour slides.

(v) Documentation of traditional arts through films, slides and photographs covering all the traditional art forms of different regions.

(vi) Supporting training programmes in the fields of mu<sup>i</sup>e, dance and drama by giving financial assistance to some of the major institutions in the country.

(vii) Running three training institutions for imparting trainning in dance and drama namely, the Kathak Kendra, Jawaharlal Nehru Manipur Dance Academy and the National School of Drama and Asian Theatre Institute.

### VISITS AT THE RESIDENCES OF PATIENTS BY CGHS doctors

150. SHRI SITARAM KESRI : SHRI GANESHI LAL CHAU-DHARY I SHRI M. K. MOHTA :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the doctors of the Central Government Health Schemes have decided not to receive the conveyance allowance admissible to them and also not to visit patients at their residences;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to meet the doctors' demands ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPA-DHYAYA): (a) and (b) The C. G. H. S. Medical Officers Association have adopted a resolution in their meeting held on the